Annual Report (1973-74) of the National Institute for Training in Industrial Engineering, Bombay

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Annual Report of the National Institute for Training in Industrial Engineering, Bombay, for the year 1973-74. [Placed in Library. See No. LT-9196/75]

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Situation arising out of Reported Closure of Banaras Hindu University

श्री प्रकाशवीर शास्त्री (उतर प्रदेश): सभापति जी, मैं बनारस हिन्दू विश्वविद्यालय को अनिश्चित काल के लिए बन्द कर देने के समाचार और उनसे उत्पन्न स्थिति की और शिक्षा, समाज कल्याण की संस्कृति मंत्री का ध्यात आकर्षित करता है।

[Mr. Deputy Chairman in the Chair.] THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): Sir. . . .

According to information received from the Government of Uttar Pradesh and authorities of the Banaras Hindu University on the morning of March 13. 1975 the/ Vice-Chancellor administered the oath of office to the newly elected office bearers of the Students Union of Banaras Hindu University. Immediately after the office bearers had taken the oath. Shri Bharat Singh, General Secretary of the Union deli-\end{a} speech declaring that he will not allow the Vice-Chancellor's 'goondaism' and that he will take revenge against the Vice-Chancellor for all he has done during the last five years. He further said that from now onwards, even a leaf will not flutter in the University without his permission. He also threatened the Vice-Chancellor to leave the University immediately. The Vice-Chancellor passed in the afternoon of the same day orders expelling Shri Bharat Singh from the University for serious breach of discipline and gross misconduct.

At about midnight, a mob of students, led by Shri Bharat Singh, broke into the Vice-Chancellor's Lodge demanding cancellation of expulsion orders and indulged in acts Of brick-batting, vandalism, hooliganism and looting. Sensing that there was imminent danger to the life of the Vice-Chancellor and threat of further damage to University property, the Police was called in the University and on its arrival the mob dispersed. The Vice-ChanceUor ordered the closure of the University *sine die* and also asked students to vacate hostels.

There has been no disturbance on the campus since the closure of the University. Police has been posted in the campus for protection.

This hon'ble House will appreciate that academic life cannot go on in an atmosphere of violence and intimidation. Government is anxious that the sanctity of the University should be maintained. Acts of violence, threats, intimidation and abuses, particularly towards teachers can have no place in temples of learning, for such acts go against the best traditions of our culture. I' would like to recall the objectives of the establishment of this great institution as enunciated by its founder, Pt. Madan Mohan Malaviya. One of the main objectives of the University was "to promote the building up of character in youth".

Through this House, therefore, I should like to appeal to all sections of the society to use their influence in restoring conditions where the great objectives on which the University is based may be pursued.

श्री प्रकाशवीर शास्त्री: उपसभापति जी, बनारस भारत के उन भाष्यशाली नगरों में है जिसमें अकेले एक नगर में 4 विश्वविद्यालय है—हिंदू विश्वविद्यालय, कांशी विद्यापीठ, संस्कृत विश्वविद्यालय और अगर में भूल नहीं करता, तो सारनाथ में भी उसी तरह की बौद्ध संस्कृति के विश्वविद्यालय की स्थापता हुई। इनमें हिंदू विश्वविद्यालय की जो घपनी परम्पराएं और इजिहास रहा है उसकी दृष्टि से यह सबसे बड़ा विश्व-विद्यालय माना जाता है। किसी समय यह विश्व-विद्यालय हमारे स्वाधीनता संग्राम का नेतृत्व भी करना

[श्री प्रकाशबीर शास्त्री]

रहा है। लेकिन दुर्भाग्य से कुछ समय से यह विश्वविद्यालय संकुचित जातिबाद और राजनीति का अखाड़ा बन गया है; जानवृद्ध कर कुछ लोग इसकी परम्पराओं और स्वरूप को नष्ट-अष्ट करने पर तुले हुए हैं। देश का प्रमुख केन्द्रीय विश्वविद्यालय होने के बावजूद, मेरी अपनी इस प्रकार की मान्यता है कि शिक्षा मंत्रालय को भी इस विश्वविद्यालय को थोर ध्यान जितना देना चाहिए या उतना ध्यान नहीं दिया गया। उसके दो उदाहरण मैं देना चाहता हूं। पहले तो मैं यही चाहूंगा कि शिक्षा मंत्री धपना उत्तर देते समय इस बात को अवक्य बताएं कि जब से वे शिक्षा मंत्री दने तब से वे कितनी बार केन्द्रीय विश्वविद्यालयों में गए।

दूसरी बात मैं यह कहना चाहता हूं कि हिन्दू विश्व-विश्वालय को जो पीछे धन दिया गया है केन्द्रीय सरकार से---मेरे पास जो विश्वविद्यालय धनदान धायोग की रिपोर्ट है ग्रगर उसके ग्रांकड़े सही है तो उन्हीं के ग्रांकड़ों से बताना चाहता हं--मैं केवल बलीगढ़ श्रीर बनारस इन दो विक्वविद्यालयों को ही ले लेता हं, कि प्रलीगढ विश्वविद्यालय के पंदर छातों की संख्या है 9769 भौर बनारस में है 14399 अध्यापक अलीगढ़ में हैं 869 और बनारस में हैं 1188। लेकिन जो उन्होंने प्लान के अंतर्गत दोनों को धन दिया है उससे अनुमान लगाइए कि शिक्षा मंत्रालय किस प्रकार से बनारस हिन्दू विश्वविद्यालय की उपेक्षा कर रहा है। भलीगढ को 1969-70 में दिया है 1,06,61,779.23; बनारस को दिया है 1,00,48,529.54 ह0; 1970-71 में दिया है अलीगढ़ की 79,28,604.36 भौर बनारस को दिया है 77,78,264, 83 ह**ं भी**र 1971-72 में भलीगड़ को दिया है 3,42,82,361 भीर बनारस को दिया है 22468401.57 वर् । इससे धाप धनुमान लगा लीजिए कि जिला मंत्रालय किस प्रकार से विशेष रूप से बनारस विश्वविद्यालय के संबंध में उपेक्षा की नीति अपनाए हुए है। छात्रों के संघों का जो निर्वाचन होता है, मेरी प्रपनी इस प्रकार की मान्यता है कि हिन्दू विश्वविद्यालय में उप-कुलपति से चपरासी तक वहां के छात्र संघ के निर्वाचन में रुचि लेते हैं, कुछ तो धपनी राजनैतिक मान्यताधों के कारण लेते हैं और कुछ संकृचित जातिवाद में धाकर लेते हैं। यों तो जातिबाद सभी चगह भापको मिलेगा,

मगर बनारस में जो जातिबाद है वह जातिबाद नहीं, उप-जातिबाद है, सब-कास्ट वहां पर चलता है, मैं विस्तार से इसकी व्याख्या नहीं करना चाहता। मैं डा॰ श्रीमाली जो बनारस हिन्दू विश्वविद्यालय के उपकृतपति हैं उनकी योग्यता और मनुभव से मच्छी तरह परिचित हूं। हालांकि व्यक्तिगत रूप से मैं उनका प्रशंसक रहा हं. केन्द्र में शिक्षा मंत्री के नाते और मैसूर में उपक्लपति के कार्यकाल में भी उनको भ्रच्छी सकलता मिली है लेकिन मेरी समझ में नहीं प्राता कि वाराणसी में जाकर, नमक की झील में डा० श्रीमाली जैसे शिक्षा-शास्त्री वहां की संकृचित राजनीति में क्यों पढ़ गए ? वहां के जो छात्र संघ हैं उनमें तीन संगठन काम करते हैं--विद्यार्थी परिषद, समाजवादी युव जन सभा भीर तीसरा स्ट्डेंट्स फेंडरेशन । उपक्लपति किसी भी विश्वविद्यालय का हो, वह विद्यार्थियों के संगठनों की समान रूप से सम्मान दें या किसी के साथ भी भपना संबंध न रखे । अगर किसी संगठन विशेष की पीठ किसी विशेष विश्वविद्यालय का उपक्लपति अपथपाता है तो उसका अर्थ होता है उनका झुकाब एक पक्ष की और है। भभी भक्तुबर में उत्तर भारत स्ट्डेन्ट्स फेडरेशन का श्रधिवेशन बनारस विश्वविद्यालय के कैम्पस के श्रंदर हथा, डा० श्रीमाली ने उसका उद्घाटन किया। लेकिन हिन्द विश्वविद्यालय के कुलपति को स्ट्रेक्ट,फेडरेशन के उदघाटन के भवसर पर भी जयप्रकाश नारावण के धान्दोलन को बीच में लाने की क्या जरूरत की ग्रौर श्री जयप्रकाश जी की वहां पर चर्चा करने की क्या ग्रावश्यकता थी ? श्री जयप्रकाम जी का जो भान्दोलन है, वह एक फासिस्ट धान्दोलन है, इस प्रकार के मब्द कहने की क्या धावश्यकता थी ? उसी से यह पता लगा कि विश्वविद्यालय के जो कुलपति हैं उनको किस प्रकार का एक पक्षीय रुख बराबर बनता ही चला जा रहा है।

श्रव यह जो विवाद प्रारम्भ हुआ है वह छात्र संव के निर्वाचन को लेकर हुआ है। हिन्दू विश्वविद्यालय बनारस के इस छात्र संव के नए निर्वाचन में यह सौभाग्य की बात है कि जो भुप निर्वाचित हुशा है छात्र संव का, वह ग्रुप है जो श्री जयप्रकाश नारायण जी के धान्दोलन का हृदय से समर्थक है। यब उसको लेकर कुलपति थोड़ी-बहुत कठिनाई में पड़े हुए हैं। उन्होंने सोचा कि किस प्रकार से इसको रोका जाए। एक तो

Calling Attention

कुछ इस प्रकार का वातावरण बना कि जिसकी वजह से वहां पर छाल संघ काम न कर सके। जिसकी चर्चा द्यभी ग्रापने भी की है। छात संघ के जी महामंत्री हैं, जब उन्होंने शपथ ली तो शपय लेने के बाद विद्यार्थियों द्वारा चने हुए महामंत्री के निष्कासन का अधिकार कुलपति को दे दिया जाए तो फिर विश्वविद्यालय में गरमी पैदा होगी ही। इसके बाद जो नतीजा निकलता है उसके लिए छावों को अपराधी ठहराया जाएगा या कुलपति को अपराधी ठहराया जाएगा जिसने विद्यार्थियों के चुने हुए महा मंत्री को इस प्रकार शपथ लेने के बाद विद्यालय से निष्कासित कर दिया ? निष्कासित ही नहीं किया बल्कि ये छात्र ग्रंपनी विश्वविद्यालय की युनियन का उदघाटन श्री जयप्रकाश नारायण जी के द्वारा कराना चाहते थे उसे भी मना किया। मेरे हाथ में यह बनारस का "ग्राज" पत्र है, इसमें स्वयं बनारस के कुलपति हा० श्रीमाली का वक्तव्य है। मैं श्री नुकल हसन को विशेष रूप से यह बताना चाहता हं कि जो उन्होंने उसमें वक्तब्य दिया है उसमें स्पष्ट यह कहा कि मैं विश्वविद्यालय के वर्तमान छात्र संघ के ग्रधिकारियों से यह कहना हं कि मेरी राय में यदि ऐसी स्थिति में श्री जयप्रकाण नारायण जी यहां नहीं आए तो अच्छा है। इस तरह की बात को कुलपति द्वारा कहने की क्या ब्रावश्यकता थी ? इसका परिणाम यह हुन्ना कि एक द्योर तो छात्र संघ के महामंत्री का निष्कासन कर दिया गया और दूसरी ओर कूलपति हारा छात्र संघ के अधिकारियों को यह कहना कि श्री जयप्रकाण नारायण जी को विश्वविद्यालय में न बुलाया जाए, द्याग में घी पड़ने वाली बात हुई। इसको लेकर वहां पर सुबह ही छालों को पुलिस ने यह ऐलान करके कि चीबीस घंटे के अन्दर छात्रावास खाली कर दिया जाए, एकदम विद्यार्थियों के घन्दर बेचैनी फैला दी और इसी को वजह से बाज यह स्थिति पैदा हो गई है। हिन्दू विश्वविद्यालय से छालों को निष्कासित कर दिया गया है और सारे विश्वविद्यालय में पुलिस की छावनी बनी हुई है। ग्राज विश्वविद्यालय के ग्रन्दर पुलिस ने अपना घेरा डाला हुन्ना है। लेकिन अब इससे एक और कठिनाई उपस्थित हो गई है और वह यह है कि जब इस प्रकार के आदेश दिए जाते हैं, तो जो बनारस के छाल हैं, जो प्राजमगढ़ के छाल हैं, जो गोरखपूर के छान हैं, जो गाजीपुर के छात हैं, वे तो अपने घर चले

जाएंगे, लेकिन जो छाल थाईलैंड के हैं, बर्मा के हैं, सीलोन के हैं, उन छात्रों की क्या स्थित होगी ? इस प्रकार से निष्कासन के आदेश दे दिए जाते हैं, तो उनको सोचना चाहिए कि जब कभी इस तरह से विश्वविद्यालय बन्द किया जाए, तो बन्द करते समय जो छात्रों को निष्कासन के ब्रादेण दिए जाते हैं, उसमें विशेष रूप से जो विदेशी छात्र ग्रीर छात्राएं पहती हैं, उनमें थोडा-सा धन्तर रखना होगा, पृथकता रखनी चाहिए जो भारतीय छात्र हैं ग्रीर विदेशी छात्र हैं, उन सबको एक रूप में ग्रीर एक डंडे से हांकना कहां तक उचित है ? इन विदेशी छात्र ग्रीर छात्राग्री से यह कहना कि एकदम छात्राबास खाली कर दो और बनारस की गदौलिया में जाकर पड़े रही या रेलवे स्टेशन में जाकर पड़े रही, कहां तक उचित है ? इस प्रकार के जो आईर थे, बे छातों में असंतोष की आग भड़काने वाले थे और न ही समस्या के समाधान करने में सहायक ही हो सकते हैं।

दूसरी बात यह है कि इस प्रकार कुलपित के आदेश का परिणाम यह हुआ कि छातों की परीक्ष एं बिलकुल सिर पर आ गई है, उसमें बाधा पड़ जाएगी। इस प्रकार से छात संघ के महामंत्री को श्री अयप्रकाश नारायण जी के समर्थक होने के नाते उनके निष्कासन के आदेश दे देना और छात संघ को वहां पर कार्य न करने देने का परिणाम यह होगा कि जो 12 हजार विद्यार्थी वहां पर पढ़ते हैं उनका भविष्य अधकार में पड़ जाएगा। इसलिए सबसे बड़ी बात तो यह है कि जो विश्वविद्यालय की अपनी परम्परा है, हमारे देण में जो केन्द्रीय विश्वविद्यालय हैं उनका अपना एक इतिहास है। जो राज्यस्तर के विश्वविद्यालय है, उनको छोड़िये, लेकिन जो केन्द्रीय विश्वविद्यालय हैं, उनकी कम-से-कम परम्पराओं की रक्षा करने के लिए हमको कुछ कदम उठाने चाहिए।

यह एक विवादास्पद बात है कि एक विद्यार्थी ने शपथ लेते वक्त इस प्रकार का भाषण दिया। मैं चाहूंगा कि इसकी जानकारी करा ली जाए और विश्वविद्यालय के वक्तव्य पर या यू० पी० सरकार के वक्तव्य पर न जाया जाए। बल्कि केन्द्रीय सरकार अपने अधिकारियों को भेज कर इसकी जानकारी प्राप्त करे। लेकिन थोड़ी देर के लिए मान भी लिया जाए कि जो वक्तव्य [RAJYA SABHA]

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[श्री प्रकासवीर शास्त्री]

मंत्री जी ने पढ़ कर सुनाया है, वह ठीक है, तो अगर
मैं डा॰ श्रीमाली की जगह पर होता तो इस प्रकार के
शब्द कह भी दिए होते, तो यह काम मेरा होता कि
विश्वविद्यालय के कुलपित को किसी छात्र संघ से किस
प्रकार से डील करना चाहिए, कैसे उनकी भावनाओं
को सम्भालना चाहिए और किस तरह से उनकी पीठ
थपवपा कर काम लेना चाहिए, न कि विद्याधियों को
निकाल कर कैम्पस से बाहर कर दिया जाए और इस
तरह से छात्रों को श्रान्दोलन करने का श्रवसर दे दिया
जाए। इस समस्या का समाधान इस तरह की बातों के
करने से नहीं होता है क्योंकि विद्यार्थी कच्ची उन्न के
होते हैं और उन्हें किस प्रकार से सम्भाना जाना चाहिए,
यह बात शिक्षा शास्त्रियों को सोचनी चाहिए।

में ग्रपनी बात समाप्त करने से पहले ग्रंत में दो-तीन बात और कहना चाहता हं। एक तो यह कि इस सारी घटना की जांच के लिए उज्वस्तरीय मायोग की नियक्ति होनी चाहिए, हाउस की कमेटी बनानी चाहिए, दोनों सदनों के सदस्य मिल कर जाएं ग्रौर देखें कि वास्तविकृता क्या है, जो कहना ब्रापका है उसमें कोई जान है या जो विद्यार्थी कह रहे हैं उसमें जान है ताकि विज्वविद्यालय का वातावरण और खराब न हो । दूसरे, छात्रों की जो उचित मांगें हैं उन पर तत्काल घनुकूल निर्णय होना चाहिए। छात्र पहले झान्दोलन करें, फिर विश्वविद्यालय के श्रधिकारी निर्णय लें, यह प्रवृत्ति शिक्षा मंत्रालय को रोकनी चाहिए। तीसरी बात मैं वह कहना चाहता हं कि हर केन्द्रीय विश्वविद्यालय में शिक्षा मंत्री को वर्ष में एक बार ग्रवश्य जाना चाहिए, ग्रध्यापकों के साथ बैठक करनी चाहिए, विद्याणियों के साथ बैठक करनी चाहिए ताकि सीधे उनका सम्पर्क हो सके और वे वहां की समस्याओं का सीधे ब्रध्ययन कर सकें, बीच में राज्य सरकार ग्रीर विश्वविद्यालय के ग्रधिकारी न ग्राएं। दसरे, हिन्द विश्वविद्यालय छाव संघ के श्रधिकारियों को, जिनको निकाल दिया गया है, वापस से ताकि इस धाग को गांत किया जा सके। पीछे कुछ विज्ञायीं इसी तरह निकाले गए ये । उन विद्यार्थियों में ऐसे विद्यार्थी भी निकलें हैं--मैं एक-एक का नाम नहीं लेना चाहता--जिन्होंने 77 प्रतिशत अंक प्राप्त किए हैं, इंजीनियरिंग के विद्यार्थी हैं। लेकिन र्चिक वे वैचारिक दृष्टि से जयप्रकाश जी के समर्थक हैं

इसलिए विश्वविद्यालय से निकाल कर बाहर कर दिए गए। पीछे छात्नों ने झान्दोलन किया तो वाइस चांसलर ने 7 छात्नों की एक छात्न कत्याण समिति बनाई। उस छात्न कत्याण समिति ने सर्वसम्मत्त रिपोर्ट दी कि इन प्रतिभाषाली विद्याधियों को वापस लिया जाए। उसके बाद भी वापस नहीं लिया जाता। उपकुलपिन ने समिति बनाई और उसके सर्वसम्मत्त सुझावों को नहीं माना जाता तो झान्दोलन फिर बढ़ेगा। शिक्षा मंत्री स्वयं शिक्षा शास्त्री हैं, में चाहुंगा कि वे इस समस्या पर शांति से विचार करें और हिन्दू विश्वविद्यालय जल्दी से जल्दी खल सके इसकी वे कोई झनकल व्यवस्था करें।

प्रो० एस० नुरुत हसन: मान्यवर, जिस उम्मीद का इजहार माननीय सदस्य ने किया है मैं उसमें उनसे पूरी तरह महमत हूं। मैं भी आजा करता हूं कि विश्वविद्यालय जल्द से जल्द प्रपता नामंत काम शुरू कर सकेगा। मैं माननीय सदस्य का बेहद बादर करता हूं। मैं जानता हूं कि उनके दिल को तकलीफ पहुंची उसी तरह से जैसे हर उस शब्स के दिल को तकलीफ पहुंची है जो यूनीवर्सिटी का खैरख्वाह है, जो चाहता है कि शिक्षा की तरक्की हो।

माननीय सदस्य ने खास सवाल यह किया कि मैं बनारस कितनी बार गया मंत्री बनने के बाद। मैं दो मर्तवे जा चुका हं। छात्र संगठन के नमा-इन्दों से मेरी बहुत तफसीली गुफ्तगू पार साल हुई है। वहां के टीचर्स एसोसिएशन के डेप्टेशन से मेरी तफसीली गुफ्तमू सक्टूबर के महीने में हुई है। जब भी कोई टीवर या स्टूडेंट मुझते मिलना चाहता है तो मैं बड़ी खशी से उससे मिलता हूं। मैं यह अपना फर्ज समझता हूं कि उनकी बातें जानुं और उनकी राय से बाकफियत हासिल करूँ। बनारम यूनीवसिटी के मुख्तिलक टीचर्स व्यक्तिगत रूप में और विद्यार्थी मुझसे कई-कई मतंबा मिल चुके हैं-कई मतंबा मुखतलिफ माननीय सदस्यों के जरियें से मिले हैं, कई मतंबा स्वयं मिले हैं। मुझे नाकफियत हासिल रहनी चाहिये यह बिलकुल जरूरी है, मैं इससे सहमत हूं, लेकिन मैं चाहता हूं कि इसी के साथ-साथ ऐसी म्रतेहाल न पैदा हो जाय कि लोग यह समझे,

किसी यूनीवर्सिटी के तालिवइलम यह समझें कि उनकी यूनीसिसिटी कास्त्री भवन चला रही है और हर बात में मिनिस्टर कोर्ट ग्राफ ग्रंपील बने हुए हैं। भगर यह हुथा तो उसमें यूनीवर्सिटी का हाल बेहतर नहीं होगा, उसमें किनाइयां होंगी। मैं समझता हूं कि इसके ऊपर ग्राम तौर पर एग्रीमैंट होगा कि हमें यूनीवर्सिटी की ग्राटोनोमी को जहां तक हो सके बरकरार रखना चाहिये।

दूसी बात यह है कि माननीय सदस्य ने कम्पेरेटिव फिगसं बनारसः हिन्दू यूनीवर्सिटी श्रीर अलीयढ़ यूनीवर्सिटी के खर्चे की दी। मेरे पास दो वर्षों की फिगसं हैं।

श्री प्रकासकोर सास्त्री: मैंने नहीं दी हैं, ये यू० जींक सीक की रिपोर्ट में दी हुई हैं।

प्रो॰ एस॰ नुकल हसनः मेरे पास लेटेस्ट फियसं मौजूद हैं जिन्हें मैं हाउस के सामने पढ़ देता हूं। उससे माननीय सदस्यों को ग्रन्दाजा हो आएगा। सन् 1972-73 में प्लान् के तहत--मैं इसलिये कह रहा हूं प्लान पीरियड के लिये एक कान्ट निर्घारित की जाती है यब उसमें से वृतिवसिटियां ड्रा करती रहती हैं। कभी कोई ज्यादा ड्रा कर लेती है, कभी कोई कम ड्रा करती है। बहुरहाल, 1972-73 के प्लान के दौरान अलीसड़ को एक करोड़ 21 लाख की ग्रान्ट रिलीज हुई ग्रौर बनारस हिन्दू यूनीवसिटी को 2 करोड़ 12 लाख की। नान-स्नान में अलीयद की 2 करोड़ 42 लाख धौर बनारस हिन्दू यूनिवर्सिटी को 3 करोड़ 10 लाख की प्रांट रिलीज हुई। कुल मिला कर प्लान्ड और नान-प्लान्ड में 1972-73 में मलीगढ़ को 3 करोड़ 63 लाख भीर बनारस हिन्दू यूनिवसिटी को 5 करोड़ 22 लाख की ब्रान्ट मिली। 1973-74 में प्लान में धलीगढ़ की 86 लाख भौर बनारस हिन्दू यूनिवर्सिटी को 2 करोड़ 29 लाख भौर नान-प्लान्ड में भ्रलीगढ़ को 2 करोड़ 66 लाख और बनारस हिन्दू यूनिवर्सिटी को 3 करोड़ 40 लाख। इस तरह से कुल मिला कर 3 करोड़ 52 लाख अलीगढ़ को और 5 करोड़ 59 साख बनारस हिन्दू यूनीवसिटी को

रिलीज हुई है। माननीय सदस्य ने यह कहा कि जातिबाद बहां पर है । इसकी खबरें जनाबे-वाला मुझ तक भी पहुंची हैं और मुझको इस का बड़ा दुख है। मुझे इस बात की चिन्ता भी है और इस बात से में परेशान भी हूं और इस को मैं बहुत ही इन्डिस्पेसेबिल समझता हूं कि पढ़े लिखे लोग भी कास्टइण्म के इतने शिकार बन जायें कि वह अपने सोचने में और व्यवहार में कास्टइन्म से मुतासिर हों घोर इस सिलसिले में मैं विलकुल सहमत हूं माननीय सदस्य से कि इस कास्टइज्म की या सब-कास्टइज्म की जो खबरें ग्रा रही हैं उनके खिलाफ एक पब्लिक श्रीपीनियन, एक वातावरण ऐसा बनना चाहिये कि जिस से पूरे मुल्क में खास तौर पर यूनिवर्सिटीज में यह चीज न हो ग्रौर मृनिविसिटीज में तो इस की कोई जगह नहीं होनी चाहिये।

योलिटिक्लाइजेशन का जहां तक सवाल है, मान्यवर, मैं यह राय तो कभी नहीं दूंगा कि विद्यार्थियों को पालिटिक्स में दिलचस्पी नहीं लेनी नाहिये ग्रीर विद्यार्थी नान-पोलिटिकल हो जावें । मैं यह समझता है कि बहुत से माननीय सदस्य यहां ऐसे हैं और धाप का यह नाचीज खादिम भी उन्हीं में है कि जिस ने अपने विद्यार्थी होने के जमाने में पालिटिक्स में दिलचस्पी ली। लेकिन एक बातपर में पूरी तरह से सहमत हूं भौर मुझे इस की बेहद चिन्ता है और मैं भाप के द्वारा इस सदन से और पूरे देश से यह प्रपील करना चाहता हूं कि कुछ भी लड़ाई झगड़ा पालिटिक्स का हो, लेकिन बराय मेहरबानी हमारे एजुकेशनल इंस्टीट्य्शन्स को अगर सियासत का प्रखाड़ा इस तरह बनाया गया कि जिस में विश्वविद्यालय भीर दूसरे एज्केशनल इंस्टोट्यूशन डिस्स्ट हो 🥆 जायं कि जिस से पूरी एकेडेमिक लाइफ डिस्स्प्ट हो जाय, कि जिस से वह वक्त जो विद्यार्थियों को ग्रंपनी जिन्दगी में मिलता है वह खो जाय भीर बो फिर कभी उन को हासिल न हो पाये धौर जो मुल्क इतना पैमा खर्च करता है, क्योंकि यह देश का ही पैसा है, वह सब जाया हो जाये और इस के जो असरात मूल्क के भविष्य पर पड़ने वाले**ं** हैं

(प्रो॰ एस॰ नृरुल हसन)

Calling Attention

वह बुरे हों, तो मैं यह जरूर अपील करूंगा-इस में कायदे कानून बनाने की बात तो मेरी समझ में नहीं ग्राती, लेकिन मैं भ्रपील करूंगा कि इस पर तमाम देश के राजनीतिक लीडमं को विचार करना चाहिये कि ऐसी बात न होने पाये कि जिस से हम अपने विश्वविद्यालयों को धौर अपने एज्केशनल इंस्टीट्यशन्स को एक पोलिटिकल स्ट्रमल का एरीना बना दें। ग्राइडियालाजिकल स्ट्रगल जरूरी होनी चाहिये। क्योंकि मैं समझता हं कि जब तक क्लैश आफ आइडियाज नहीं रहेगा तब तक युनिवसिटीज आगे नहीं बहेंगी। लेकिन उस के फलस्वरूप यह नहीं होना चाहिये कि वहां इंटिमिडेणन और वायलेंस या इस किस्म की और चीजें हों, क्योंकि बगर एकैडेमिक लाइफ में यह षीजें आयेंगी तो जो एकेडिमिक लाइफ की खुबी है, जो उस की विशेषता है उस को बहुत बड़ा धक्का पहंचेगा ।

मुझे इस बात पर जरा ताज्जुब होता है कि श्रीर कोई एतराज करता तो कर लेता, लेकिन जो मौजूदा वाइस चांसलर बनारस हिन्द यनीवसिटी के हैं उनके बारे में इस मुल्क में कौन नहीं जानता और इस सदन में बहुत से लोग हैं जो उनको बच्छी तरह जानते हैं। जब वह यहां शिक्षा मंत्री के तो, और उस के बाद माननीय सदस्य उन को खंद बहुत अच्छी तरह से जानते हैं और यह जानते हैं कि उन्होंने किस तरह से शिक्षा मंत्री की हैसियत से यहां काम किया है। और किस तरह से मैसर विश्वविद्यालय में उन्होंने काम किया छौर बही खच्छी खिदमत शंजाम दी। उनको श्रव अपनी पार्टी के सदस्य होने के नाते अपनी राय इस तरह नहीं बदलनी चाहिये। जो णिकायतं उनकी पार्टी के लोग किया करते हैं उसके ऊपर जिस ग्रादमी को सारी ।जन्दगी हमने देखा उसकी यह समझ लेना कि बह बिलकुल बदल गया, यह सही नहीं € 1

मैं धर्ज करना चाहता हूं कि कुछ फैनट्स ओ माननीय सदस्य को दिये गये हैं उनमें कुछ डेट की भी गड़बड़ है। जहां तक मुझे सुनने में झाया है। उन्होंने बाब जयप्रकाम नारायण जी की चिटटी भेजी इस इंसिडेंट के बाद जिसका मैंने अभी जिक हाउस में किया है। इस इंसिडेंट के पहले उन्होंने नहीं कहा कि जयप्रकाण जी वहां के छाल संघ का उद्घाटन न करें।

श्री प्रकाशवीर शास्त्री: मैं यह स्पष्ट कर देना, बाहता हूं कि बनारस से जो पत्र निकलता है आज जो वहां का प्रमुख पत्र है, यह उसने कहा है कि बनारस विश्वविद्यालय बन्द होने के बाद डा॰ श्रीमाली ने प्रेस स्टेटमेंट दिया है। इसमें उन्होंने कहा है कि मैंने विद्याधियों से आग्रह किया था कि जयप्रकाल जी अगर यहां न आयों सो अञ्छा होगा क्योंकि परिस्थितियां यहां अनुकूल नहीं है। मैंने अपनी धोर से नहीं कहा, यह बहां के पत्र ने कहा है।

प्रो० एस० नुरुष हसन : मैं कंट्रेडिक्ट नहीं करना चाहता हूं। लेकिन बहां तक मैंने सुना है, मुमकिन है टेलीफोन पर सुनने में कुछ गड़बड़ हो गई हो, लेकिन मैं इसरार नहीं करता हूं। लेकिन जहां तक मुझको पता लगा है, जिस परिस्थिति का जिल किया है वह इस इंसिडेंट के जो रात को हुन्ना उसके बाद का उन्होंने कहा जब जयप्रकाश जी बनारस के बाबतपुर एयरपोर्ट पर पहुंचे तब उन्होंने चिट्ठी भिजवाई।

यह कहना कि (Interruptions)

SHRI N. G. GORAY (Maharashtra): The Vice-Chancellor says that disturbances took place before his arrival-That's what you want to say?

PROF. S. NURUL HASAN: This is my information. But my difficulty is that I h;ive been trying to get part of the information on telephone and through telegrams, waA...(Interruptions).

DR. K. MATHEW KUR1AN (KERALA): Use telepathy... (Interruptions):

PROF. S. NURUL HASAN: I wish I had that power. But my good friend will teach it to me sometimes. It will be very useful in answering

MR. DEPUTY CHAIRMAN: God far-bid! If you borrow it from Dr. Kurian, you will have a hell of trouble in the House... (Interruptions).

Calling Attention

प्रो॰ एस॰ नरूल हसन : यह आरोप जो लगाया गया है कि वाइस चांसलर ने यह कोशिश की कि युनियन को फंक्शन न करने दिया जाये, यह मैं समझता हं कि बड़ी ज्यादती है कि यह कहा जाये इसलिये कि मैं उसकी तपसील में नहीं जाना चाहता हूं कि क्यों वहां छात्र संघ के धाफिस बियरर्स के इनस्ट्रालेशन में देर हुई। धगर कोई पृष्ठेगा तो मैं उसको सर्ज भी कर द्या। लेकिन एक दिलचस्प चीज यह है कि बावजुद उन तमाम इरेगलेरिटीज के जो यनियन प्रेसिडेंट के दाखिले में हुई उस बाइस चांसलर के मणविरे से तीन ध्रद्यापक जो छाल कल्याण समिति के मेम्बर थे उन्होंने श्री मोहन प्रकाश से 10 तारीख को तफसीली बात की । उस गुपतम् के बाद जो उनके तीन समझौते हए उनके पाइंट इजाजत पदकर सना दंताकि हाउस को उनकी जानकारी हो जाये -

- (1) The Chhatra Kalyan Samiti has an effective and decisive role to play in solving problems of students through dialogue and discussion between students and teacher members of the S:imili.
- (2) The newly elected President will extend his full support and hearty cooperation to the teacher members of the Samiti in finding satisfactory solutions to student problems through a frank exchange of ideas and through sinecre efforts to reach a consensus.
- (3) Any bitterness or resentment crea ted by the past will be forgotten by all concerned, and a new chapter opened in establishing amity and goodwill bet ween students, teachers and administra tion.

मैं यह कहंगा कि वाइस चांसलर ने इन्हीं सिफारिणों के मुताबिक 13 तारीख मुकरंर की जिसमें शपय दिलाई जाये नये ब्राफिस बेग्ररसं को । इस के बाद भी छात्र संघ के सेकेटरी ने ऐसे अल्फाज इस्तेमाल किये जो हमारी परम्परा के खिलाफ हैं और जिस के कि माननीय सदस्य वहत बढ़े समर्थक हैं और हम को बड़ा नाज है उन पर जिस जगह से भारतीय परम्परा की बात वे उठाते रहते हैं यहां भी श्रीर सारे देश में उसकी चर्चा करते रहते हैं। बहरहाल मैं यह खर्ज करूंगा कि ऐसा रवैया अस्तियार करना, अपने बाइस चांसलर को इस तरह से कहना और उस बाइस चांसलर को जिसकी खिदमत से पूरा मुहक वाकिफ है, मैं समझता हूं कि किसी तरह से सराह्या नहीं जा सकता। एक तरफ तो बाइस चांसलर के मह पर ऐसी बातें कही जायें धौर दूसरी माननीय सदस्य यह कहें कि इस पर इन्कवारी करायों जाये कि बाइस चांसलर झठ बोल रहे हैं यह सही बोल रहे है मैं समझता

श्री प्रकाशबीर शास्त्री: मैं तो पूरे मामले पर इन्कवारी की बात कह रहा है।

प्रो० एस० नरूल हसन: इस किस्म के घल्फाज इस्तेमाल हों ग्रीर उसके बाद यह कहें कि जा कर मैं जांच कराऊं कि वाइस चांसलर ठीक कह रहे हैं या गलत कह रहे हैं यह बड़ा मुक्किल है। मैं यह अर्ज करना चाहता हं कि वाइस चांसलर ने प्री कोशिश की थी कि ऐसा वातावरण बने जिसके छात्र संघ पुरी तरह से ग्रौर ग्रन्छी तरह से काम कर सके इसीलिये मैंने घापको यह पढ़ कर सनाया। वह बड़ी बदकिस्मती है कि स्ट्डेन्ट्स युनियन के सेकेटरी ने पहले तो घाँटन किया और बाद में नामनासिब शल्फाज इस्तेमाल किये, नामुनासिब लहजा इस्तेमाल किया और उसके बाद रात की 11 बजे जमा होने के बाद करीब 12 बजे रात को बाइस चांसलर के घर पर चढ़ाई कर दी। यह जिम्मे-दारी कि यनियन को परी तरह से फंक्शन नहीं करने दिया मेरी राय में यह जिम्मेदारी युनिवर्सिटी के ऊपर कतई नहीं बाती।

[त्रो॰ एउ॰ नुबल हउन]

जहां तक फोरेन स्टूडेन्ट्स का सवाल है उस के जारे में टेलीफोन पर मुझे साफ नहीं हुआ। जहां तक मेरी जानकारी है फोरेन स्टूडेन्ट्स को होस्टल से हटाया नहीं गया है फोरेन स्टुडेन्ट्स होस्टल ही में है। मुमकिन है समझने में कुछ गड़बड़ हुई हो मैं उसको मजीद चैक अप कर लूंगा। लेकिन भाम तौर पर यह हुआ है और जहां तक मैं समझता हूं फोरेन स्टुडेन्ट्स को हटाया नहीं गया है।

भो ग्रोडम् प्रकाश त्यागीः आपको टेलीफोन पर बात कैसी हुई कि जापको डाऊट रह गया?

प्रो॰ एस॰ नृरुत हसन : मुझे पता नहीं छाप टेलीफोन पर बात करते है या नहीं।

भी लोकनाथ सिश्चः हम लोगों की बान तो टेफ होती है इसलिये साफ नहीं सुत सकते। खाप को तो क्वीयर सुनना चाहिये।

श्रो॰ एस॰ नुषत हसनः टेप जिसे आप टप समझते हैं वह टेप नहीं होती वह तो कर्नेक्शन में डिफीनट होता है इससे हम को भी मुश्किल पड़ती है (Interruptions)

श्री प्रकाशबीर शास्त्री: समाचार-पर्ती में यह आया है कि विदेशी छात्रों की भी होस्टल से निकाला गया है।

प्रो॰ एस॰ नूरल हसत: हमें जो पता लगा है उसमें यही है कि विदेशी छात वहीं पर है। जहां तक विदेशी स्टूडेन्ट्स के मुतालबों का सवाल है मैं समझता हूं पूरी तरह से वाइस चांसलर इन मुतालबों को गौर करते रहे हैं और इन मुतालबों को जहां तक मुमकित हुआ, पूरा किया गया है। जहां तक इस बात का सवाल है कि स्टूडेन्ट्स के खिलाफ एक्शन लिया गया इस बारे में मेरा कहवा है कि पहले जितने एक्शन लिये गये वे हाई पावर जुडिशियर पसंनेलिटी की इन्कवायरी के बाद ही युनिविसटी ने एक्शन लिया था।

मैं इस बात को खत्म करने के बाद यह अपील करता हूं कि इस आशा को जाहिर करने में सदन के तमाम हिस्से का यह ग्रसर होगा कि लोग ग्रपना दवाव, ग्रपना प्रेणर इस्तेमाल करेंगे जिससे नामॅलसी युनिवर्सिटी में ग्रा जाये।

MR. DEPUTY CHAIRMAN: We have taken exactly half an hour. Only one Member has sought the clarification. There are half a dozen other names.

SHRI LOKANATH M1SRA: I will not take long.

SHRI KALYAN ROY: Is my name there?

MR. DEPUTY CHAIRMAN: No, your name is not there.

SHRI LOKANATH MISRA (Orissa): Sir, the Banaras Hindu University has to its credit the most eminent personalities of this country who were associated with its creation, with its maintenance and with its governance also. I think, the Banaras Hindu University has also created many of our eminent personalities of the country, may be including yourself, Sir. 1 do not know.

MR. DLPUTY CHAIRMAN: I happen to be a product of the Banaras Hindu University.

SHRI BHUPESH GUPTA: Sir, is it permissible to flatter you in order to get more time?

MR. DEPUTY CHAIRMAN: I do'nt think, I will be flattered. Mr. Bhupesh Gupta, by now you should have known that no amount of flattery will deflect me.

SHRI LOKANATH MISRA: Sir, I am not in the habit of making any reflection on the Chair. It is his privilege all the time.

SHRI N. G. GORAY: Without offending you, one can take more time.

SHRI LOKANATH MISRA: I had the opportunity of knowing the present Vice-Chancellor—he was a Member of this House

and a member of the Government—for two year* during my early years in Parliament when he was the Deputy Minister of Education. He ran into difficulty even here in connection with the Banaras Hindu University. I faintly recollect that he had brought in some Bill because of his tremendous attachment, probably, to the Banaras Hindu University. And he ran into a terrible rough whether in the House itself. May he, as a result of that particular action, he was dropped by the Late Pandit Jawahar Lai Nehru from the next Ministry. I do not know

SHRI D. N. DW1VEDI (Uttar Pradesh): It is not correct...

SHRI LOKANATH MISRA: But you are too young to say that.

SHRI D. N. DWIVEDI: I was involved in that movement and so, I know more than you.

SHRI LOKANATH MISRA: May be, your knowledge is superior to mine always. But you are too young to vouchsafe that. Sir, ;<<; 1 was saying...

SHRI J. S. ANAND (Punjab): What is the age that will satisfy you for this vouchsafing?

SHRI LOKANATH MISRA: At least, there should be some kind of involvement with Shrimali to vouchsafe a matter like this. Sir, as 1 was saying, having taken up the Vice-Chancellorship of the Banaras Hindu University, which has a great tradition behind, Dr. Shrimali should have probably fared very well if he had the administrative capability and the capability to deal with the students. From the very start, when he took over as the Vice-Chancellor, there has been trouble in the Banaras Hindu University either by the students' union or by the teachers or by...

SHRI J. S. ANAND: The trouble was there even before him.

SHRI LOKANATH MISRA: May be, if he was a good administrator, he would have dealt with it. What we need is good administration. We do not want Dr. Shrimali in person. Therefore, if there was' trouble before, then that Vice-Chancellor was incapable of dealing with the situation. *I* herefore, what we need is a more capable Vice-Chancellor. We do not want Dr. Shrimali personally. So, the CPI argument is always like that. If it suits the Soviet Union and the CPI, then it is all right. If it does not suit them, then everything is wrong. That is how they argue their case . . .

(Itnerrnption).

MR. DEPUTY CHAIRMAN : Do'nt get diverted to the CPI.

SHRI LOKANATH MISRA: That is their attempt all the time. I do not wish to get diverted.

SHRI KALYAN ROY (West Bengal): Sir, it is impossible to divert his attention from the loyalty to the monopoly class.

MR. DEPUTY CHAIRMAN: It is very easy. When you mention CPI, he gets diverted

SHRI LOKANATH MISRA: According to Mr. Kalyan Roy, if I have any loyalty to the monopoly class, then I have some loyalty in the country. I don't have, like Mr. Kalyan Roy, loyalty to Mr. Khruschev and Mr. Kosygin .

(Interruption).

MR. DEPUTY CHAIRMAN: Now, yoo continue with your point.

SHRI LOKANATH MISRA: Sir, as I was saying, I was expecting Dr. Shrimali to behave better and he has failed. What we expected out of him in course of time, he has belied.

AN HON. MEMBER: What an astrologer you are?

SHRI LOKANATH MISRA: There are three unions in the Banaras Hindu University. Sir, you know, probably, much

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to a Matter of Urgent Public importance

fShri Lokanath Misra] better than I do about the working there. There are three unions. it has been the attempt of Dr. Shrimali all the time to somehow install either the Congress union or the sister union of the Students' Federation in the University. But he has not been able to do it because of a predominant opinion against him. He has been partisan even in the case of appointments of teachers and professors; this has been the allegation all through against him because he wants only either the Congress-men or the C.P.I, people.

Sir, what we expect in a University like this is that the Vice-Chancellor should be a man of great scholarly eminence in the country. He should have administrative capability and at the same time should not be arrogant and should not be a Bureaucrat. He should not behave like a dictator.

(Time bell Rings)

Sir in this case unfortunately when this Union was elected, he delayed giving them or handing over the charge of the Union to them. They ran here. Some of them came here and met me and met Mr. Raj-narain and went about saying that they are denied their rightful charge of taking ovet the Union and that the Vice-Chancellor was standing in the way. That showed how partisan he was and he delayed the matter as much as he could; thereby creating bitterness even in the initial stages. They came here, they may have seen the Education Minister also, I do not know. But, somehow. ultimately they forced the Vice-Chancellor to hand over the charge to them. And, the day the charge was handed over, may be he must have felt very much ruffled against the Vice-Chancellor and may have said something against any kind of violence in the country and any kind of student unrest, unreasonable student unrest, in the country. I have been talking about it but unfortunately the Congress Party and the C.P.I, are the people who have been creating all the unrest iD the country.

SHRI J. S. AN AND: You have no party and no base to do anything.

MR. DEPUTY CHAIRMAN: Do not get diverted.

SHRI LOKANATH MISRA: But, Sir, I have to reply to things particularly when they come from Members belonging to parties whose bases are in and whose dictations come from, the Soviet Union. They cannot go unreplied.

MR. DEPUTY CHAIRMAN: Mr. Lokanath Misra, you are very sensitive when you hear something from that side. Actually, I did not hear what he said. At least, I did not hear. You also ignore him.

DR. K. MATHEW KURIAN (Kerala): Sir, Chairman is not supposed¹ to hear, but Members have to hear.

MR. DEPUTY CHAIRMAN: But, not when Members are sitting and talking something.

SHRI LOKANATH MISRA: Sir, action had been taken by the Vice-Chancellor, then there would not have been any kind of resentment from the leaders of the Students' Union who have taken over. Only because it was delayed and delayed purposely and they knew that the Vice-Chancellor did not want to hand over to them the charge because they were not to his liking, there was some misunderstanding amongst them; but he, as the Vice-ChanceHor, who is supposed to be the guardian of the students, should have talked to them, should have sorted it out with them. Young men are not to be treated in this harsh manner; if a soft word, little love and affection had' flowed down from the Vice-Chancellor, probably they would have mellowed down.

(Interruptions)

Sir, he .tried to behave like a dictator. Therefore, Sir, I completely and fully agree with the demand made by Shri Prakash Vir Shastri that there should be a full-fledged inavriry into the working of the Banaras Hindu University and also identify the defects in its working. Dr. Shrimali

should immediately be withdrawn from I here not be twiS opinions on it; but when they and a new Vice-Chancellor; who is regarded in this country as a great scholar and before whom the students would automatically bow down their head because of his scholarship, should be installed there.

DR. VIDYA PRAKASH DUTT (Nominated): Where are the students who would bow down before scholarship, I would like to know.

(Interruptions)

MR. DEPUTY CHAIRMAN: Let him continue.

SHRI LOKANATH MISRA: Let me suggest some good things at least. Sir, what I suggest is that Dr. Shrimali should immediately be withdrawn and, as I suggested, somebody, who is respected in this country for his great scholarship, should be installed there as the Vice-Chan-cellor. Now, Sir,...

MR. DEPUTY CHAIRMAN: Now, I think, tiat will do.

SHRI LOKANATH MISRA: If you ask me to sit down. I will sit down.

PROF. S. NURUL HASAN: Sir. first of all I would like to express my strong disagreement with my honourable friend regarding his characterisation of Dr. Shrimali. I think that he is one of the very distinguished educationists of the country and that there is no question of Government lacking in showing respect to him as a very distinguished and eminent Indian and educationist. Unfortunately, Sir, people do not bow their heads before scholarship and show respect to scholars. There are too many persons whose examples can be quoted and I have no doubt that even if my learned friend were to be given such a responsibility he would soon discover that there are many who would take a contrary view in spite of all the love and affection that he may show to the students. I entirely agree that the students have to be treated with love and affection; there canbehave as students. But when they raid the house of a Vice-Chancellor at midnight and start breaking open into his house climbing up the backstairs, then I am sure he would agree that this is not a behaviour becoming of students and I do not think that one can expect that people who are motivated in such a way can only be dealt with by love and affection and the incident to which a reference has been made in the House and the many incidents which have occurred in various parts of the country where Vice-Chancellors have been attacked-one of them has been murdered and such things have happened are doings of a small section of the students but, nevertheless. public opinion should condemn these acts of violence and intimidation.

Sir, the appointments in the Banaras Hindu University are made in accordance with the statutes. Whenever any person has felt aggrieved and has made a representation to the Visitor, then in accordance with the Act and statutes of the University all the representations have been very carefully considered and examined and till now—I am subject to correction because I am speaking from memory—I do not remember any case where the Visitor came to the conclusion that any irregularity had been committed.

Sir. as I have said, this House knows undoubtedly that a few years ago the working of the Banaras Hindu University was carefully reviewed by a Committee headed by no less a person than Mr. Justice Gajendragadkar and it submitted its report which is known to this House— which has been discussed in this House— and therefore the question of appointing another committee does not arise.

Sir, I have read out from this the understanding of the Chhattra Kalyan Samiti to show to you that the unfortunate incident of violence and abuse that happened had nothing to do with the delay. The delay was because of irregularity in the admission of the student because of court cases and because of a writ petition in the Allahabad High Court. nevertheless

[Prof. S. Ntirul Hasan] at the request of the Vice-Chancellor—as 1 read out—three teachers went into the matter and the whole question, difference of opinion, was sorted out and admission of the student was regularised.

SHRI M. KADERSHAH (Tamil Nadu): I would like to put only one question. The Government is setting up a bad piece-dent by appointing politicians as Vice-Chancellors. Those who win elections become MLAs, MPs or Ministers but those who are defeated become Governors or at least Vice-ChanceUors in this Government. This is the root cause of all evils prevailing today in most of the universities in this country. May 1 ask the hon. Minister whether the Government will seriously consider to discontinue this practice of appointing politicians as Vice-Chancellers irrespective of their previous educational background and experience? It is surprising to note that the Government is unable to find sufficient qualified persons in the teaching line to be appointed as Vice-Chancellors.

DR. VIDYA PRAKASH DUTT: Do you think self-respecting people or sett-"respecting academicians would agree to be appointed as Vice-ChanceUors any more?

SHRI M. KADERSHAH: There may be exceptions like Mr. V. P. Dutt. Has the Government reviewed the working of the BHU during the tenure of Dr. Trigunti Sen when the University was almost free from all these troubles and also will the Government take a decision not to impose politicians on the teaching side too? When persons with political leanings are appointed they go to the university with political background of their party to which they belong and this naturally reflects in their day-to-day working and the managing of the affairs of the institution. It is high time that the Government listened to the humble suggestion and followed the recommendations made by the former Education Commissions appointed so far. It is deplorable that the recommendations of the Commissions appointed by Government itself are not accepted.

PROF. S. NURAL HASAN: bir. my task is made very easy because the hon. Member is attempting to knock at the open door. Sir, the V ice-Chancellor of Delhi University is a distinguished professor of Chemistry. The Vice-Chancellor of Aligarh Muslim University is a distinguished professor of Economics. The Vice-Chancellor of Banaras Hindu University is a distinguished educationist with a Ph.D. in Education. The Vice-Chancellor of Viswa Bharuti University is a distinguished professor of History. The Vice-Chancelloi of North Eastern Hill University is a very distinguished Principal who has been in teaching line for a long time in Madras. The Vice-Chancellor of the University of Hyderabad is again a very distinguished professor of Chemistry. Therefore, the Central Government has been very careful in offering vice-chancellorship only to very eminent academicians.

श्री हर्षदेव मालवीय (उत्तर प्रदेश): मान्यवर, पहली बात तो मैं यह कहना चाहता हं कि जो कुछ हो रहा है उससे सबसे भारी दुख पहित मदनमोहन मालवीय की घात्मा को होगा जिन्होंने उसको स्थापित किया। उनको विशेष रूप से दुख इसलिए होगा कि इस गडबड़ को करने वाले वे लोग हैं जो हिन्दू धर्म के धर्म ध्वजाई बनते हैं। मैं प्रकाणबीर भारती की भावनात्रों से हमदर्दी रखता हं, गंभीर ब्रादमी हैं, उन्होंने ब्रपने ढंग से ठीक बातें कही. लेकिन दिक्कत यह है कि वे रंगीन चक्ने से हर चीज देखते हैं। जिसको पीलिया की बीमारी हो जाती है उसको सब चीज पीली दिखाई पहली है। उन्होंने जयप्रकाश जी के कन्धे पर रख कर बन्द्रक चलाई, जयप्रकाश जी न ग्राने पाए इसलिए सब गड़बड़ हो गई, लेकिन जो जनसंघ के लोग, धार० एस० एस० के लोग कर रहे हैं उसकी तरफ से उन्होंने श्रांखें मूंद ली। मैं दुख के साथ कहना चाहता हूं कि बी० एन० यू० में जो हो रहा है वह एक प्रकार से जो फासिस्टी षड्यंत जपने देश में हो रहा है, गडबड़ करके बदमाशी करके, जोर-जबरदस्ती करके येन-केन प्रकारेण व्यवस्था को ग्रस्तव्यस्त कर दो, उसके एम्ब्रायो फार्म में यह चीज हो रही है। अपने कथन की सत्यता को साबित

करने के लिए आपकी आजा से मैं कहना चाहंगा कि 72 में भी इसी प्रकार का झगड़ा हुआ था ग्रौर 7 दिसम्बर 72 की बनारस हिन्दू युनीवसिटी बन्द कर दी गई थी। मैं ज्यादा समय नहीं लगा, लेकिन उस समय बाइस चांसलर साहब ने एक कमेटी बनाबी और उसकी रिपोर्ट मेरे पास है। उस कमेटी के प्रध्यक्ष थे जस्टिस जानेन्द्र कुमार, जज, इलाहाबाद हाई कोटं। ग्रीर उस में दो ग्रीर सदस्य थे। एक ये प्रो॰ प्राण नाय, प्रोफेसर प्राफ मेथमेटिक्स इंस्टोट्युट प्राफ टेक्नीलाजी, बी० एच० यू० घौर दूसरे थे प्रो० ग्रार० बी० सिष्ठ, हेड ग्राफ दि डिपार्टमेंट साफ जैनैदिक्स एंड प्लान्ट ब्रीडिंग, फैंकेस्टी धाफ एधीकरुवर, बी० एव० य० तो उन्होंने वह कमेटी 23-12-72 को बनायी और उस समय जो हीरो ये उन का नाम था महेंद्र बहादूर सिंह। वह उस समय उपाध्यक्ष च ने गये थे और छात संघ का प्रध्यक्ष या स्टडेंट फैडरेशन का एक विद्यार्थी महेन्द्र बहादूर सिंह ने उस समय एक परचा निकाला ग्रीर गांडीब वहां का एक जनसंधी पेपर था उसमें वह छपा भी था। उन की शिकायत थी यह कि इंडो-सोवियन प्रेंडणिय सोमाइटी के डा० श्रीमाली जो प्रेसीडेंट बन गर्य है यह एक बढ़ा पाप हो गया। जो गव्दावली महेन्द्र बहादर सिंह ने इस्तेमाल की उसके संबंध में वह कमेटी जो कहती है, उसे मैं उस रिपोर्ट से कोट कर रहा है।

this Committee, No evidence has been produced in Support of the ..."

SHRf LOkANATH MISRA: With the CB1 report, the cat is now out of the bag.

SHRI HARSH DEO MALAVIYA: "No evidence ha? been produced in support of बह केवल राष्ट्रीय स्वयं सेवक मंघ ग्रीर जनसंघ the aforesaid serious allegation against the Vice-Chancellor and the Registrar; nor is there foundation for the wild, abusive allegation या रही है। वहां पर राजनारायण की की भी एक obviously made with a view to bring into प्रांपर। चनी माती है जिन-के रवैये को हम लोग disrepute high and responsible officers like the Vice-ChanceUor, the Registrar and the Public रोज ही यहा कछ न कुछ देखते हैं। उन के भी Relations Officer of the University."

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दूसरे उसी नमय वहां के प्रध्यापकों ने एक प्रस्ताव पास किया। उस की भी नकल मेरे पास है। उस में बध्यापक लोग कहते हैं, सारा सूना कर मैं माप का मधिक समय नहीं लेना चाहता, केवल दो लाइनें पढ़ कर मुनाता है। यह प्रश्यापकों की मीटिंग हुई थी 9 दिसम्बर 1972 को, धौर उस में ही उन्होंने एक प्रस्ताव पारित किया उस का मैं एक श्रंण पढ़ कर सुना रहा है:

"हम मध्यापकों को उन छात्रों, विशेष घर छात्र संघ के उपाध्यक्ष और महामंत्री वो विद्यार्थी परिषद् के हैं भीर जिन्हें निष्कामित छात्रों भीर घोषित ब्रतिक्रमणकारियों का सहयोग प्राप्त है, द्वारा बरनायें गये तरीकों पर वडी जिल्ला है जिनके द्वारा उन्होंने संपूर्ण विश्वविद्यालय में धराजकता की स्थित उत्पन्न कर दी जिससे ग्रागे चल कर प्रश्निकांड, लट पाट ब्रध्यापको पर प्रहार बीर ब्रन्य हिमात्मक घटनायें हुई। ऐसे समय में जब कि कुनपति तबा उनके द्वारा नियक्त समितियां छात्र प्रतिनिधियों से सार्थक वार्तालाप के लिये प्रस्तुन थीं, बाहरी तत्वीं की सहायता से छात्र संब के उपाध्यक्ष भीर महामंत्री भददे प्रदशनी का पायोजन करने लगे भीर इस प्रकार समस्या के शास्त्रिण हल का दरबाजा बंद कर दिया।"फिर वह कहते हैं: "मिति दुख भीर क्षीभ होता है कि बाहरी जोगों की सहायता से मुटठी भर छात्रों ने ऐसे उपद्रव खड़े किये जिन से प्रांगण में कानन ग्रीर व्यवस्था समाप्त "Mabendra Bahadur Singh appeared before हो गयी तथा संपूर्ण ग्रध्यापक समुदाय धमहायता का बनभव करने लगा।"

> यह 1972 की बात है धीर उन्हों के भाई बिरादर माज यह कर रहे हैं। मैं दो तीन प्रश्न पूछना बाहता हूं। मैं यह स्पष्ट करना बाहता था कि जो बाज काशी विश्वविद्यालय में हो रहा है वहां चेले चाटे हैं और वहां पर समाजवादी यबंजन सभा और राष्ट्रीय स्वयं सेवक संघ इत दोनों का

श्री हर्षदेव मालबीय

मेल हो गयी है धीर ये दोनों वहां मिल कर यह सब अधेरखाता कर रहे हैं। तो मैं माननीय मंत्री जी से यह प्रक्त करना चाहता हं कि क्या मंत्री जी यह ग्राश्वासन देंगे कि जो हडदंग करने वाले या जो वहां ग्रिक्ट विद्यार्थी हैं उन पर कड़ी

विश्वविद्यालय के उपकुलपति के घर पर आजमण IP.M. करना कोई बात होती है ? टीचर के घर जाकर उसे जला दो यह कोई बात है ? क्या उपकृलपति की स्टाफ की सुरक्षा का ग्राप पुरा प्रबंध करेंगे चंकि वह केन्द्रीय विश्वविद्यालय है ? इस ग्रोर

भ्रापका ध्यान जाना चाहिए।

तीसरे, क्या विद्याधियों के जो वास्तविक ग्रिवांसिज हैं, अगर है तो उनको भी आप तुरन्त पुराकरेंगे? मैं चाहता हं कि उस खोर भी तुरन्त ध्यान दिया जाए ग्रीर जो उनके वास्तविक विवासिज है उनको दूर किया जाए।

चौथी बात मैं कहना चाहंगा कि यह आवश्यक है कि एक पालियामेंट की कमेटी वहां जाये। सबसे बडा विश्वविद्यालय भारत का यह है, आये दिन वहां घपला होता है। मैं समझता हं कि एक पालियामेंदी कमेंटी माननीय मंत्री बनाय की शीघ

standards.

steps.

DR. VIDYA PRAKASH DUTT: Is there any scheme for taking up inpublic importance surance for the Vice-Chancellors so that if any

mishap takes place, their dependants may be taken care of?

DR. K. MATHEW JKURIAN: Sir, the insurance may have to be extended to the Minister of Education also.

PROF. S. NURUL HASAN: The next suggestion was that genuine grievances of the कार्यवाही की जायगी। नो मसी णुड बी णान ट students should be looked into. Sir, the Vice-देम । और दूसरी बात में यह जानना चाहना है कि Chancellors and the authorities of the University have been continuously looking into all the genuine grievances of the students and the University Grants Commission has been providing such funds as arc-possible within the extremely limited allocations that the Parliament has been pleased to make for my Ministry.

> SHRI HARSH DEO MALAVTYA: Are you aware of those grievances?

> PROF. S. NURUL HASAN: I am aware of many of those grievances.

> SHRI HARSH DFO MALAVIYA: What are they and what has been done about them 7

PROF. S. NURUL HASAN: Many ot those grievances have been removed. For example there was one of the major demands of the students. They wanted some courses to be introduced which would enable them to go into different professions and one of the demands as put forward by them was about a course in ग्रपनी रिपोर्ट दे। क्या इसको मंत्री महोदय स्वीकार Journalism. Now that particular coutse has PROF. S. NURUL HASAN: Sir, 4 ques-already been started and in fact, the present tions have been asked by the hon. Member president was one of the persons who sought The first is that no mercy should be shown to admission and appeared in the admission test the miscreants. Sir, it is for the University to but could not successfully compete for take such action as it deems proper. But admission in that test. There are a few other whatever action the University takes, we will demands of the students, Sir, which T would give full support to the University in trying to have very much liked to be satisfied. One of maintain discipline as well as academic these is provision of an auditorium. Now, Sir, as the House is aware, there is a ban on the Secondly, Sir, the question has been asked construction of nonfunctional buildings. There about the security of the Vice-Chancellors is also dearth of funds. Much as I would have and teachers. Sir, I understand that the liked a realty good auditorium to be built in the Government of Uttar Pradesh is fully seized B.H.U., the present is not the best time to satisfy of the situation and is taking all possible this particular demand. Then, Sir, with regard to the Parliamentary committee of inquiry, 1 have already explained why it is

not possible for the Government to accept it. K. MATHEW KURIAN: Sir, normally, Prof. S. Nurul Hasan discusses education in the wider context of the sociopolitical situation. Today I think lie has dealt with the Banaras Hindu University problem primarily as the law anil order problem. That is the feeling I got. I would like to be corrected

He said that the University Grants Commission has been providing such facilities as are possible within the constraints of the finance. As a result, we find that despite several inquiry committees and despite the report of the Banaras Hindu University Inquiry Committee which was published in 1958. even today in 1975 a large number of problems which were mentioned in the old report, still exist without many of them being removed. For instance, the 1958 In quiry Committee said, so far as the walfare problem of the students is concerned, that there is overcrowding which has become chronic and that the teachers are unable lo control the

A large number of students are forced to live outside the campus of the university in surroundings that are appalling. All these problems still exist. Similarly, for instance, the report says :-

"It is understood that no attention has been paid to such extra-curricular activities as have a great bearing upon the students' welfare. The canteen arrangements for the students are far from satisfactory. The students have also complained that facilities for library sludies are bad and the state of sanitation is deplorable."

These are the words used in the enquiry committee's report published in 1958. These conditions exist even in the year 1975. Unless, therefore, we discuss the student unrest and the problems which have arisen in the BHU in the broader context of the bad conditions both for teachers and students, I am afraid the Minister will not be able to really tackle the problem. An impression has been created, rightly or wrongly—I am not taking sides on this issue--

that there has been a calculated move on the part of the university authorities to prevent Shri Jayaprakash Narayan from addressing the students union meeting. This has been the impression created, rightly or wrongly. It is also broadly believed by people in Banaras and in other places that revenge has been taken by the Vice-Chan-cellor against the students who were demanding the removal of Dr. Shrimali from the Vice-Chancellorship. Students have been continuously demanding that Dr. Shrimali should be removed. Therefore, it is naturally suspected that the Vice-Chancellor has taken revenge. I would like this to be clarified. I would also like to point OUI that there is a lack of democratic functioning in the University. Decision-taking bodies, including the University Court, are not elected bodies. They do not have proper representation of teachers and students and Dr. Shrimali is functioning virtually as an autocrat and a dictator. This is the atmosphere in which students and teachers feel alienated from the mainstream of the community life in BHU. It is, therefore, very natural that such a situation as has developed has taken place. In one of his answers to SO No. 600 in the Rajva Sabha today, the Minister has said: The Central Advisory Board of Education at its meeting held in November, 1974 considered the strategy of educational development and recommended a four-fold strategy. One of the strategies is the creation of a climate of enthusiastic and sustained work in all educational institutions through a deep involvement of teachers, students and the community. This is the greatest joke of 1975. In fact, in the BHU teachers, students and the local community have no role to play in any important decision making. Therefore. 1 would request the hon. Minister to look into this as one of the vital questions for finding a lasting solution Jo the problem.

Lastly, I would like to point out that the police have entered the campus and started beating up students severely both on Friday and Saturday. Policemen forcibly entered the hoslels and threw away all the students' belongings in their attempt to throw

[Dr. K. Mathew Kurian]

them away from their hostels. The police weal amuck ransacking the whole place. Therefore. I suggest that the Central Government should advise the Stale Government of U.P. to institute a public enquiry into the police excesses in BHU.

MR. DEPUTY CHAIRMAN: Please wind up.

DR. K. MATHEW KURIAN: Now, I come to suggestions. I suggest the following. One. there must be a parliamentary committee to go into the entire affairs of the Banaras Hindu University.

I! is high time that a thorough probe was instituted because even in spile of the suggestions and the criticisms made by the Banaras Hindu University Inquiry Committee in 1958. the problems remain unabated. Secondly. Dr. Shrimali should be asked to resign or you should remove him because, however respectable and important a person he may be. he has lost his rapport with the teaching community and the stLi-dents. Therefore. I think his continuance as also suggested an inquiry into police excesses. The Central Government should advise or request the State Government to do so.

About the democratic functioning of the decision-making bodies, 1 think the University Court should involve the students and the teachers in the actual governance of the University.

PROF. S. NURUL HASAN: 1 nave very great regard for whatever the lion. Member has to say because of his deep involvement in the academic life of the country. But unfortunately his last recommendations and suggestions do not conform to the point he was earlier making. 1 mean, there one could see a partisan approach voicing and echoing the demand of his party, irrespective of the impact it would have on the University.

DR. K. MATHEW KURIAN: Sir. it is unfair. An intellectual should have a commitment.

PROF. S. NURUL HASAN: I entirely agree that an intellectual...

MR. DEPUTY CHAIRMAN: Dr. Kurian. you have made certain suggestions and it is for the Minister to reply. Do not be so intolerant as not to listen to his ans wer.

PROF. S. NURUL HASAN: He firstly raised the point about the amount granted for student welfare. [do not have the exact figures with me. But, if my memory is correct, during the Fourth Plan period between something like Rs. 50 lakhs and Rs. 1 crore—ome figure—has been sanctioned for providing student amenities to the Banaras Hindu University.

I have already stated that it was not a calculated move to prevent Shri Jayaprakash N amy an from addressing the meeting. 1 have explained at length. And it was not a question of the Vice-Cbancelldr taking revenge: it was. unfortunately, the AH\ P, the Secretary of the Students' Union who wanted to take revenge on the Vice-Chancellor, as he had threatened in the morning.

I have not heard of any report that the police heal *up* the students or the police had tun amuck.

And, again, it is not correct to say that the Vice-Chancellor has no rapport with the teaching community. In fact, when, after this a meeting of the Academic Council was held, several participants cited instances in which the Secretary of the Union had tried to bully and pressurise the teachers, doctors, temple managers, etc. Some of them had even been threatened. In the light of these incidents, a feeling was expressed by the members. of the Academic Council for action to be taken. Shri Mala-viya read out a resolution of the teachers. Even in I his ease, the teachers do not condone, fortunately. Sir. any acts of violence and intimidation by a section of the students.

the police violence. Have you seen this?

SHRI BHUPESH GUPTA: No student has met me, as some students have met selectively Mr. Rajnarain and Mr. Lokanalh Misra. So, I am not so well briefed and well informed as these two friends have been. And that speaks a lot about what is going on in the University. How is it that the students did not see us or the Pro-Vice-Chancellor silting here to seek his advice as to what should be done or what should not be done? But, of course, they chose Mr. Rajnarain and, of !r. lokanalh Misra, two great educationists of ihe country.

As far as the University is concerned, I wish to make it very clear that we all know Dr. Shrimali. He had been with us in this House and he is an educationist is not disputed. Generally, Mr. Prakush Vir Shas tri is very balanced although his politics is unbalanced. He acknowledged as an old Member of Parliament that Dr. Shrimali was doing very well here and also when he w'as in another University, The trouble arose when he went to Banaras. There, I think. Prakash Vlrji forgot his own assessment and took the assessment of those who must have met Mr. Rajnarain and others. As far as Dr. Shrimali is concerned, is it not a fact that (he quarrel with him is not on the phme of administration or any such thing? Dr. Shrimali, right from the time he went to that University, took care to see that the University functioned on secular foundation. He took certain measures against the R.S.S. element, the Ian Sangh element, not to interfere in educational activities and other things. Everybody knows. Sir, that this is one University where inside the campus they had R.S.S. depots and training centres and we had been demanding (hat these R.S.S. centres should all be demolished. Up till rlow that has not been done for technical or other reasons. That is the trouble. Their friends in the R.S.S. and others were trying to run the University on R.S.S. lines and there Dr. Shrimali came in the way. He obstructed il. prevented it

DR. K. MATHEW KURIAN: I have said about | He upheld secular ideas and wanted to bring the students together on the basis ot certain broad principles of our national life and, of course, on the basis of academic standards. Then what is it that they have not done 7 The people who are demanding the head of Dr. Shrimali on a charger had committed all kinds of crime including crimes of moral turpitude. At that time nobody spoke about it. Sir, enquiry was held. Very good. What is the result of [his enquiry? Is it not a facl dial from the time Dr. Shrimali has been in (he University the adminstration is far. far better than it has been e\er from the point of view of dealing with the R. S. S. and oilier disruptive elements in the University? Who can deny it '? In Banaras everybody knows, and in the country everybody knows (hat Dr. Shrimali's only fault was that he went against the R.S.S. i would like to know ihe position of the R.S.S. What has happened to those depots of (he R.S.S., to the R.S.S. office where (hose drills were held and these people were trained?

> As far as other things are concerned. I do not know about the details and it fs not necessary for me. We find no complaint coming from a large section of the teachers. In newspapers we do not see tib things, nothing of the kind at all. In iho past year in this House we used to hear every day complaints against the University because some of the elements were disturbing the atmosphere ihere. These days we do not hear anything except, of course, when Mr. Rajnarain and oihers bring it up lure. Therefore, not only 1 strongly oppose the demand for his removal, I would like (o have his term extended, if it is possible, by the Government. He deserves lo be given full recognition by Parliament because he has upheld certain principles of our national life and worked for ridding the University of the communal virus. That is what T would like to say.

Sir. I am surprised that my friend. Mr. Prakash Vir. began his intervention today by bringing in the Aligarh University. I (ind whenever Banaras comes Aligarh dvays comes. Why? Both the Universities should

[Shri Bhupesh GuptaJ he helped. If the Universities are not getting help we should give help, but 1 do not like this communal overtone. The suggestion is, Aligarh is getting, Banaras is not getting. That is far from the truth. Let us discuss it and consider what Aligarh needs and what Banaras needs, \(\)iithout any comparison, and let us all work together so that each of these two universities gets what it deserves by way of financial and other assistance. I hope the Minister will look into the matter, both in the case of Aligarh and in the case of Banaras, without making any comparison whatsoever.

Finally, Sir, the trouble with Jayaprakash Narayan is, we have heard him giving lectures about disruption. It is Jayaprakash Narayan who has called upon the students to leave their classes and plunge into total revolution and so many other things, a demonstration of which was noted in the streets of Patna last year. Now, if anybody to-day is trying to disrupt the academic life, it is the movement which has been launched by some rightist parties led by Jayaprakash Narayan. That is what they are doing. Now, am I to believe that the bulk of the students and teachers should go in for a situation where the academic life is disrupted. where total revolution comes to the universities in order to create total chaos, confusion and disruption? Surely not. And if Dr. Shri-mali has expressed himself-I do not know —against this kind of thing, he has only done a public duty as any sensible man will do. If he is a Vice-Chancellor it does not mean that he should be lost to com-monsense or public standards. It has never been claimed that a Vice-Chancellor should be immune to what goes on around him, including arson, violence, destruction of public property, intimidation, terrorism and all the rest of it. The Banaras Hindu University should not become a command centre of total revolution for creating total chaos. If Jayaprakash Narayan has not been allowed to go there, 1 do not know why; but if I were a student, I would not like to have Jayaprakash Narayan there,

however much 1 respect him for his past. Who are interested in getting Jayaprakash Narayan there? The RSS, the Sangharshawi'Uahs and others. 1 am surprised that Mr. Mathew Kurian, an academician, also demands Shrimali's resignation. Mr. Mathew Kurian, yesterday your party was in the procession of Jayaprakash Narayan, but that need not be projected here in making the demand for the removal of Dr. Shri-mali

DK. k. MATHEW KURIAN: If you have developed a soft corner for him, you can express it.

(Interruptions)

SHRI BHUPESH GUPTA: Well, my heart is without any coiner. All J. am saying is, what is the crime Dr. Shrimati ha;, committed?

DR. k. MATHEW KURIAN: Your altiai'ce with the Congress you need not express here.

(Interruptions),

SHRI BHUPESH GUPTA: Dr. Shri-mali is not a active Congressman. What crime has Dr. Shrimali committed? How many people have you got in the university who can stand up to the RSS bullies, who stand up to the vicious communalism, character assassination and intimidation and on secular foundations, and that the RSS is not allowed to have its way? How many people have you got? (Interruption) You are not dealing with marxists. You have now become a champion of RSS boys. . .

DR. K. MATHEW KURIAN . It is a slander. You are a lackey of the Congress. Do not slander our party. *[Interruptions]* You have your alliance with the Congress party.

(Interruptions)

SHRI BHUPESH GUPTA: Why are you bringing in the question of alliance with the Congress? (*Interruption*) You have your alliance with Prafulla Sen. Your

urgent public importance

party was led in the other House by Mo-rarji Desai. Don't tell me. (Interruptions) Why bring that in? For you, good Congressmen must be led by Morarji Desai, but ii is not so. 1 have not gone to Prafulla Sen. (Interruptions) Now, I am sorry for \ou,, Dr. Kurian. If at all I have got any soft corner, it is for you, Dr. Kurian. Therefore, I want to rescue you.

DR. K. MATHEW KURIAN: You rescue yourself from the Congress.

SHRI BHUPESH GUPTA: Dr. Kurian, you are drifting into a situation. . . (Intaruptions). . . Sir, Dr. Kurian is drifting into a situation in which he will be completely lost in the RSS crowd. That is my fear, Dr. Kurian. I want to rescue \ou and I am on a rescue operation now.

SHRI K. CHANDRASEKHARAN: Mr. Bhupesh Gupta, he does not want to be rescued by you.

DR. K. MATHEW KURIAN : Mr. Uhupesh Gupta, you rescue yourself first.

SHRI BHUPESH GUPTA: Sir, Prof. Nurul Hassan needs a little compliment as Education Minister.

SHRI. YASHPAI. KAPUR: Just as they have their *pairokars* in the Allahabad High Court, they have got their *pairokars* here also.

SHRI BHUPESH GUPTA: Yes, they are all there in the Allahabad High Court. Why are they sitting here in the House? These people should have gone to the Allahabad High Court.

MR. DEPUTY CHAIRMAN: You have said whatever you wanted to say. Now, please wind up.

SHRI BHUPESH GUPTA: Sir, in conclusion, 1 want to say that I do not take Mr. Lokanath Misra seriously. He has said many things about this. But, after all, he is only a film star and as a politician, he is gone. Therefore, I do not want to say anything against him now. He was more comical and sometimes we need such

comic figures in the Parliament in to have some entertainment in the cf the otherwise monotonous work. take him only in that spirit.

Now, Sir, about Prof. Nurul Hasan, it must be said that under his Ministry, those people, who are secular like Dr. Shrimali and others, have been emboldened to act on a secular basis and 1 hope, Sir, irrespective of the community to which he may belong, he would be encouraged to act in this way only. When the communal forces are on the rampage in the campuses of the universities in the country, these academic men, these Vice-Chancellors and others who are secular, who are for national integration, who are against the forces of communalism, against communal disruption and all that, should be given encouragement and 1 think, Sir, in that perspective, Dr. Shrimali deserves our compliments, our congratulations, our goodwill, our sympathy and our unstinted support. Thank you, Sir.

SHRI YASHPAL KAPUR: Mr. Bhupesh Gupta, he also comes from a backward community. He is a 'tiuiti'.

SHRI BHUPESH GUPTA: No. He is "Shrimali'.

PROF. S. NURUL HASAN: Sir, I can assure the honourable Member and this honourable House that the Government stands firmly in favour of secular trends and those trends which will promote national integration in all spheres of life, particularly in the educational institutions. Sir, there are two specific points which the honourable Member has raised and I will briefly refer to them.

Firstly. I can assure him that in assessing the needs of the various Universities, there is no question that if so much is to be given to one University, an equal amount or lesser amount should be given to the other. The needs are judged on only two criteria: On the merits of the case and on the availability of funds. Therefore, 1 do not think that that was the intention of

Shri Prakash Vir Shastri, who asked whether Ihe तरह से उत्पन्न कर दिया गया था उस परिस्थित needs of the Banaras Hindu University were में सिवाय इस के कि विश्वविद्यालय को बंद कर being looked into or not. 1 hope he is satisfied दिया जाय और छाबसंघ के महामंत्रों के खिलाफ

SHRI PRAKASH VIR SHASTRI: : Yes.

to the people of the RSS in the Banaras Hindu बात कर के इस का फैसला किया। उस की विसा University, the Gajendra-gudkar Committee had मस्तेन। किये हुए, केवल राजनीतिक लाम उठान made a reference to it. But, Sir, the matter got involved in a court case and, therefore, this की दृष्टि से यहां प्रकाणवीर जी ने इस अपन का recommendation of the Gajendragadkar Commit-उठाया और उत्तर प्रदेश की विधान सभा में श्री tee has not been implemented.

देवेन्द्र नाथ दिवेदी : माननीय उपाध्यक्ष जी, ध्यानाकषंण प्रस्ताव के माध्यम से इस सदन में जो काणी हिन्दू विश्वविद्यालय की वर्तमान परिस्थिति पर, जिस घटनाकम की नाकिक परिणान विश्वविद्यालय के बन्द होने में हुई, हमें विचार करने का धवसर मिला है। जब मैने ध्यानाकर्पण प्रस्ताव के साथ प्रकाणवीर जी और लोकनाथ जी का नाम देखा तो मझे लगा कि काणी हिन्दू विज्वविद्यालय में जो हुया है उससे वे दुखी हैं और काणी हिन्द् विज्वविद्यालय की जो परंपरा है उसके प्रति सम्मान और ग्रादर ग्रीर विज्व-विद्यालयी स्वायत्तता को सक्षण बनाए रखने की जो उनकी इच्छा है उससे प्रेरित होकर उन्होंने इस प्रश्न का उठाने का प्रपास किया, लेकिन उनके भाषण सनने के बाद मझे बड़ा दून हम्रा। उस स्थिति को राजनीतिक स्वरूप दिया गया, जिन बातों की निन्दा की जानी चाहिए थी, जिन बातों की भत्सेना की जानी चाहिए थी उनका जित्र भी उन्होंने नहीं किया । अगर उन्होंने छाव संघ के महामंत्री द्वारा उपयोग किए गए अब्दों की निन्दा की होती, अगर उन्होंने कहा होना कि इस ढंग की वाते उपकुलपति के लिए नहीं कहीं जानी चाहिए थी, हिसा की जो घटनायें हुई, जिस हम से विश्वविद्यालय के उपकुलपति के निवास पर आक्रमण किया गया, फर्नीचर तोड़ा गया। जिस ढंग से बहां की काकरी को नष्ट किया गया, गमलों को लोड़ा गया ग्रीर कलपति के ड्राइंग हम का दरवाजा पुरे का पूरा

[Prof. S. Nurul Hasan] my honourable friend, नष्ट हो गया और उनकी जान का खतरा जिस कार्यवाही की जाय और कोई विकल्प नहीं रह गया ा और उन्होंने यह निर्णय ग्रकेले नहीं किया। PROF. S. NURUL HASAN : Sir, with regard उन्होंने ऐकैडेमिक कोंनिल से अनीपचारिक रूप से

माधव प्रमाद विपाठी भी ने और प्रताप नरायण निवारी जी ने इस प्रश्न को उठाया। तो स्वतन्त रूप से काणी विश्वविद्यालय को जिस ढंग से राजनीति में जतरंज का मोहरा बना कर उस कप में उस का उपयोग किया जा रहा है उस की भत्सेना न करते हुए और उस स्थिति के अति चिन्ता न प्रकट करने हुए प्रकाणबीर जी ने बहां का एक संतुलिन चिच प्रस्तुत नहीं किया है। मान्यवर, इसके तीन पहल हैं। एक तो विश्वविद्यालय में जो घटनाक्रम रहा उस का एक पहलू है। उस के संबंध में माननीय मंत्री जी ने बताया है। मैं एक बान ग्रीर बताना चाहता हूं। हाल के चुनाव में जो बहा षश्यक्ष चुना गया है बह विद्यार्थी वैश्व रूप से चनाव नहीं लड सकता था। वह एक प्राविजनल स्टडेंट था। लेकिन वह चुनाव लड़ गया धौर उस समय सकदमेवाजी हो रही थी। लेकिन उन के बावजद भी चुने जाने के बाद ग्रह्मक्ष के ग्रीर बन्य पदाधिकारियों के, कुलपति जी ते उस की अनमति दी कि वह अपना काम करे। इस के लिये वहां के कुलपति जी की प्रशंमा की जानी चाहिए। जो लड़के यहां आये थे और लांकनाय जो ने जिनका जिक किया था, 4 नारीख को वह चुनाव हुआ था और 6 नारीख को यहां जयप्रकाश जी का प्रदर्भन हुआ था । उस में वह लड़के चुनाव के तूरंत बाद ही चले आये और जब वे यहां आये तो वे यहां या कर प्रयने नेताओं से मिले धीर वे लोग मझ से भी मिले और उन्होंने कहा कि हम चुन गये हैं। हमें घवसर दिया जाना चाहिए। मैंन स्वयं जिक्षा मंत्री जी से वार्ता की धीर मैंने

कहा कि एक इतने बड़े बहमत से बह चना गया है इसलिये उस को काम करने का अवसर दिया जाये। ग्रौर णिक्षा मंत्री जी ने उस को ग्रवसर दिया और कुलपति जी ने यह फैसला किया कि बावजुद इसके कि वह चनाव अवैध हम्रा है, उन्होंने उस को काम करने का ग्रवसर दिया। लेकिन उसी समय महामंत्री द्वारा यह घोषणा कि हम धीमाली की गुंडई नहीं चलने देंगे, यहां पना नहीं हिल सकता हमारी : च्छा के विश्व, पिछले मालों में जितने पाप हुए हैं उन सब को हम भी देंगे यह निहायन-यदि में आप की अनुमति ने कह सक् तो-वदतमीजीकी और घटता की बात भी और यदि सभ्यता का मिनिसम स्टैंडई भी मेस्टेन किया जाना है तो ऐसे व्यक्ति के खिलाफ कार्यवाही की जानी चाहिए। उसके बाद जो घटनायें घटी है वह ग्राप की मालुम है तो में समझता हूं कि विश्व-विद्यालय की स्थिति पर दख प्रकट करते हुए वह घटनाक्रम जो वहां रहा ग्रीर जिसकी तार्किक परिणति उस की बंदी में हुई है उसकी निन्दा की जानी चाहिए और मैं माननीय मंत्री ही से मांग करता हूं कि वह इस सदन को आश्वात दें। विश्वविद्यालय के कुलपति जो स्वयं एक बड़े जिला-विद हैं और जो इस सदन के सदस्य रह चके हैं. णिक्षा मंत्री रह चुके है उन के संबंध में मैं इतना जरूर कहना चाहंगा कि डा० श्रीमाली ने जिस कठिन परिस्थिति में ग्रीर बाहरी ग्रीर जनसंघ के श्रीर राजनारायण जी को पार्टी के सारे प्रयासों के बावजद जिस प्रकार काशी विश्वविद्यालय की शान्ति और मुरक्षा को बनाये रखा है और उसको जिस इंग से चलाया है उस के संबंध में यही कह सकता है कि इतिहास के किसी योग्प के लेखक ने लिखा है विशेष कर राजनीतिक नेता के संबंध में 每:

"His greatest achievement was that he survived."

तों मैं तो यह कहंगा कि उन लोगों के सारे प्रयासी के बावजूद वह मरवाइब कर रहे हैं और विज्व-विद्यालय चल रहा है यह एक बहुत वडी बात है।

ग्रंत में मैं दो बातें और कहना चाहंगा। विखेत कई वर्षों में काणी विश्वविद्यालय की णान्ति और मुख्ता को लगातार विगाइने का प्रवास यह दो दल कर रहे हैं। एक भारतीय जनसंघ है धौर दूसरी है मोणलिस्ट पार्टी ग्रीर बकायदा यह दोनों मिल कर वहां काम कर परे हैं। लेकिन उस सब के बावज़र जो वहां के सबंध में प्रकाशवीर जी को चिन्ना है यह है वहां के जानिवाद के संबंध में। पिछले कई वर्षों में बहां जातियाद को भारतीय जनसंघ के लोगों ने ही सब से ज्यादा बढ़ावा दिया है। ए० सी० जोशी के जमाने से वहां सब से ज्यादा जातिबाद बढ़ा है। तो उस के बाद से वहां की स्थित बराबर विगड़ती रही है लेकिन उस के लिये हर अवसर पर बार-बार जांच धायोग की मांग करना और हमारे मानवीय जी ने भी कहा मैं समझता है कि ऐसा उनको नहीं कहना चाहिए था, ऐसी मांग करने से विश्वविद्यालय की स्वायतता पर ग्रापात होता है। यह उस के हित में नहीं होता कि जो बार-बार एक व्यक्ति को ने कर जांच ग्रायोग को मांग की जाती है। यह एक गैर जिम्मेदाराना वात है बीर एक हल्की बात है।

धाखिर में मैं एक प्रजन और करूंगा और एक सङ्घाव द्रेगा। मेरा सङ्घाव यह है कि माननीय मंत्री विरोधी पक्ष के नेतायों को बुलाकर विश्व-विद्यालय के जिए एक बाबार-संहिता तैयार करें कि उसमें हिमा का स्थान नहीं होना चाहिए और छात्र लाग जो कि विभिन्त राजनोतिक दनों से सम्बद्ध होते हैं वह धगर पदाविकारी हों जायें तो किस इंग से धीर वया नाम्पें हों जो कि वह ग्राब्जवं करें ग्रीर किस तरह से विश्वविद्यालय राजनीति को दर्नाय राजनीतिक से जोड़ा जाए, इस पर एक बाचार संहिता तैयार होनी चाहिए। इस ग्रोर माननीय मंत्री जी पहल करें।

urgent public importance

PROF. S. NURUL HASAN: I would just like to be very brief. I entirely endwise the remark of the hon. Member that even in the choice of words, decorum and decency have to be maintained in universities. Sir. if those words had been used in this House, you would have expunged

I Prof. S. Nurul Hasan] those words from the proceedings of the House and if any Member had persisted in doing so, you would have expelled him and, 1 am sure, the House would have joined you in taking the mosl serious view. In universities, we teach people to build up their character, decorum, decency and good behaviour. 1 hope we have not reached a stage where decency and good behaviour are going to be at a discount in a youth. Therefore, it was only fit and proper that the Vice-Chancellor should have taken the most serious view of this type of improper behaviour

Sir, the other point raised by the hon. Member is also quite right. He said that the universities should not be allowed to become gamesmen on the political chess board. I have expressed this view earlier also in connection with another university, a national university. I had said at that lime that whatever, happened, the Government would not like it to become a football on the political playing field. I do hope that the leaders of the political parties would give serious thought to what is happening in the universities. They are not harming the children of the Members of one political party or the other, they are harming the future of India and it is this matter that should cause serious concern to leaders of all political parties, f Ivis is too serious a matter to be dealt with only at the level of the Education Minister. It has to he considered by everyone in the country as to which way our universities are being taken.

MR. DEPUTY CHAIRMAN: Mr. Shah Nawaz Khan will make a statement.

STATEMENT BY MINISTER RE. AL-LEGEND SUICIDE BY MISS K JYOTHI XrTTCAR EMPLOYEE

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NIWAZ K H A N): Mr. Deputy Chairman, Sir Mis'. K. .lothi was born or, 19th August, l^u46. Consequent upon the sudden death of her father, Shri N. N. Krishnan, Section Officer, Central Water and Power

Commission, on 15th August, 1966, she was appointed as Technical Assistant on the Government Side of the Indian Council of Agricultural Research with effect from 8-11-1966 (AN) on compassionate grounds. At the time of her appointment, she- was studying in M.Sc. final in Anthropology in the Delhi University and she was, therefore, allowed to complete her course as a regular student. Miss lothi was declared quasi-permanent in the post of Technical Assistant with effect from 9-11-1969 and on 18-4-1970, she was promoted to the post of Senior Technical Assistant on the Research Side of the Council. On the basis of the option exercised by her, she was taken over as a regular employee of the Indian Council of Agricultural Research (Research Side) with effect from 1-2-1972 and the case for confirmation in this post is being processed.

At the time of her appointment in the Council, Miss lothi was staying in quarter No. 563, Sector IV, R. K. Puram, which was allotted to her late father. The Council subsequently took up the matter with the Directorate of Estates and she was allotted alternative accommodation on compassionata grounds on an out of turn basis, where she had been living ever since.

In November 1973, Miss lothi applied for the Junior Fellowship under the Indian Council of Agricultural Research in-service candidates Junior Fellowship Scheme to take up higher studies leading to a M.Sc. degree. Her application was considered with other candidates at the meeting of the Selection Committee constituted for the purpose on 5th June, 1974 and the selection was approved on 21-6-1974. She was selected for the fellowship in the subject of Plant Breeding leading to a Master's degree and was informed vide Council's letter dated 25-6-1974. The junior fellowship which was awarded to Miss Jothi carries a stipend of Rs. 300/- per month for a period of two years from the date of joining the course by the fellow.

Subsequently, at the personal request of Director General, Indian Council of Agricultural Research, Dr. M. S. Swaminathan